

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 270 of 2013

Dated : 7th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Chadha Sugars & Industries Pvt. Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Rajesh Mittra

Counsel for the Respondent(s): Mr. Sakesh Kumar for R.1
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for PSPCL

ORDER

Reply has been filed by the learned counsel for the Respondent.

The learned counsel for the Appellant seeks some time for filing the rejoinder. Accordingly, he is directed to file the same on or before 24.03.2014 after serving copy on the other side.

Post the matter for hearing on **21.04.2014**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js